

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
M.A. No. 549/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Bharati Defence & Infrastructure Ltd.
V/s.
Mannu Carrier Corporation

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	malhar zatakia	Advocate	} <i>[Signature]</i>
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2.	Aniket Nimbalkar	Advocate
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i/b AZB & Partners, Advocates for the Applicant

3.	Murash Paben	Advocate	<i>[Signature]</i>
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ORDER

MA 549/2017 IN CP No.292/I&BP/NCLT/MB/MAH/2017

On the Respondent request, list this matter on 28.11.2017 with peremptory
direction to this Respondent to argue on the next date of hearing, failing which, the
order will be passed looking at the Application filed by the Applicant herein.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)